

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI
M.A.No. 4 OF 2023
IN
ORIGINAL APPLICATION NO: 180 OF 2021 (SZ)
(Application under Sections 26 & 28 of the National Green Tribunal Act, 2010)**

IN THE MATTER OF:-

BADDAM RAJI REDDY & ORS

...Applicants

Versus

UNION OF INDIA & ORS

...Respondents

INDEX

S.NO	PARTICULARS	P. NO
1.	Memo filed on behalf of Applicants	1-13
2.	Proof of Service	14



**SRAVAN KUMAR, K.M.MEENAL
MEDHA SINGH, P SANTHOSH KUMAR
AKSHAY MANN
COUNSEL FOR THE APPLICANT**

PLACE: Chennai

DATE: 27.8.2023

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

M.A.No. 4 OF 2023

IN

ORIGINAL APPLICATION NO: 180 OF 2021 (SZ)

(Application under Sections 26 & 28 of the National Green Tribunal Act, 2010)

MEMORANDUM OF PARTIES

IN THE MATTER OF:

1. BADDAM RAJI REDDY S/o. MALLA REDDY
Village: GUDATPALLY
Old Dist: KARIMNAGAR,
New Dist: SIDDIPET, Pincode: 505467.
Mobile No. : 9951959554
Email Id : yellareddybaddam76@gmail.com

2. BADDAM YELLA REDDY S/o. ADI REDDY
2-30/1, Village: GUDATPALLY
Old Dist: KARIMNAGAR,
New Dist: SIDDIPET, Pincode: 505467.
Mobile No. : 9705034712
Email Id : baddam].rajireddy1979@gmail.com

3. GURRAM RAJI REDDY S/o. YELLA REDDY
2-47, Village: GUDATPALLY,
Old Dist: KARIMNAGAR,
New Dist: SIDDIPET, Pincode: 505467.
Mobile No. : 9441367315
Mail Id : gurramrajireddy1@gmail.com

4. USKE SINGIREDDY THIRUMAL REDDY S/o. YELLA REDDY
5-116, Village: GUDATPALLY,
Old Dist: KARIMNAGAR,
New Dist: SIDDIPET, Pincode: 505467.
Mobile No. : 9951262474
Mail Id : thirumalreddysrilatha@gmail.com

5. GURRAM RAJA REDDY S/o . MALLA REDDY
2-34, Village: GUDATPALLY
Old Dist: KARIMNAGAR,
New Dist: SIDDIPET, Pincode: 505467.
Mobile No. : 9393385544
Mail Id : rajareddig@gmail.com _____...Applicants

VERSUS

1. Union of India
Rep. by its Secretary
Union Ministry of Environment, Forest & CC
Indira Paryavaran Bhavan
Jorbagh, New Delhi-110003
Mail: secy-moef@nic.in
Phone: 011- 24695262, 24695265

2. Union of India
Rep. by its Secretary
Union Ministry of Jal Sakti
Sramasakti Bhavan
New Delhi-110001
Mail: secy-mowr@nic.in
Phone: 011 23017125

3. Irrigation & CAD Department, Telangana
Rep. by its Principle Secretary
J-Block, 6th Floor, Room No :-623,
Secretariat Road, Opp. BRKR Building,
Hyderabad, Telangana 500022
Mail: enc_major@yahoo.co.in
Phone: 04023450436

4. Central Water Commission (CWC)
SewaBhavan, R.K. Puram,
New Delhi – 110606
Mail: chairman-cwc@nic.in
Phone:01126187232

5. Godavari River Management Board

Rep. by its Member Secretary

Government of India, Ministry of Water Resources

5th Floor, Jalasoudha, Errum Manzil

Hyderabad, Telangana-500082

Mail: membersecretary-grmb@gov.in

Phone: 04023301858

6. District Collector of Siddipet

ICC Building, Kushal Nagar, Hyderabad Road

Siddipet, Telangana, 502103

Mail: collector-sdpt@telangana.gov.in

Phone: 08457230224

7. Engineer-in-Chief

O/o Engineer-in-Chief(A.W), I&CAD Department,

Jalasoudha Building, Errum Manzil, Jalasoudha,

First Floor, HYDERABAD

Telangana-500082

Mail: enc_major@yahoo.co.in

Phone: 9440907000

8. Engineer-in-Chief (Projects), Irrigation

LMD Colony, Kaimnagar,

Telangana-505527

Mail: enciwtg@gmail.com

Mobile No. 9100973700, 9959091541

... Respondents

To
The Hon'ble Chairperson & Members
National Green Tribunal

MOST RESPECTFULLY SHOWETH:

1. The Applicants moved miscellaneous application praying for action against the violation of Judgment dated dated 10.2.2022 passed by this Hon'ble Tribunal in O.A No. 180 of 2021 (SZ) under section 26 & 28 of National Green Tribunal Act 2010.
2. This Hon'ble Tribunal seized of the case and passed directions restraining the Project proponent from proceeding with the project without Environment Clearance. Despite the repeated orders passed by this Hon'ble Tribunal, the Officials of Project proponent violating the orders passed by the Hon'ble Tribunal.
3. It is submitted that the Project proponent is undertaking works of the project by using heavy machines. It is further submitted that without the environment clearance, the Officials of Project have started releasing the water into the reservoir. The Officials have switched on the pumps of the Project on 18.8.2023 and it continued till 26.8.2023. The water was stored in the reservoir. There after, the PP stopped pumping the water into the reservoir. The applicants would like place following photos and news reports to establish the illegality:



గౌరవెల్లికి జలకళ

అక్కన్నపేట(హుస్సాబాద్): గౌరవెల్లి రిజర్వాయర్లో గోదావరి జలాలు నింపే పక్రియ ఆగిపోయింది. ఈ నెల 18న తోటపల్లి ఎత్తిపోతల నుంచి నీటిని విడుదల చేసేందుకు ఒక పంప్ను ప్రారంభించారు.

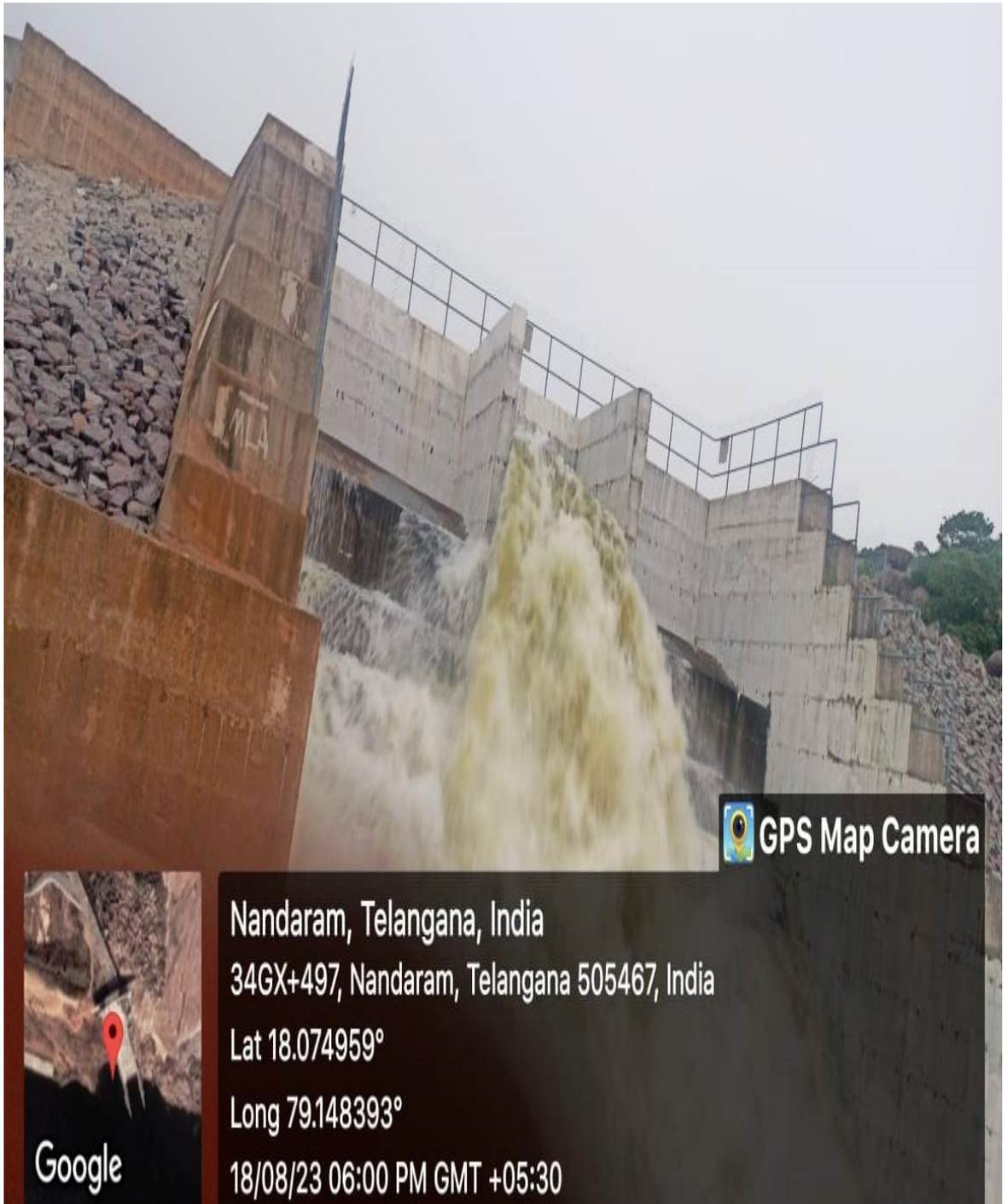
- రిజర్వాయర్కు ఎత్తిపోత నిలిపివేత
- ప్రస్తుతం 0.5టీఎంసీల నీరు

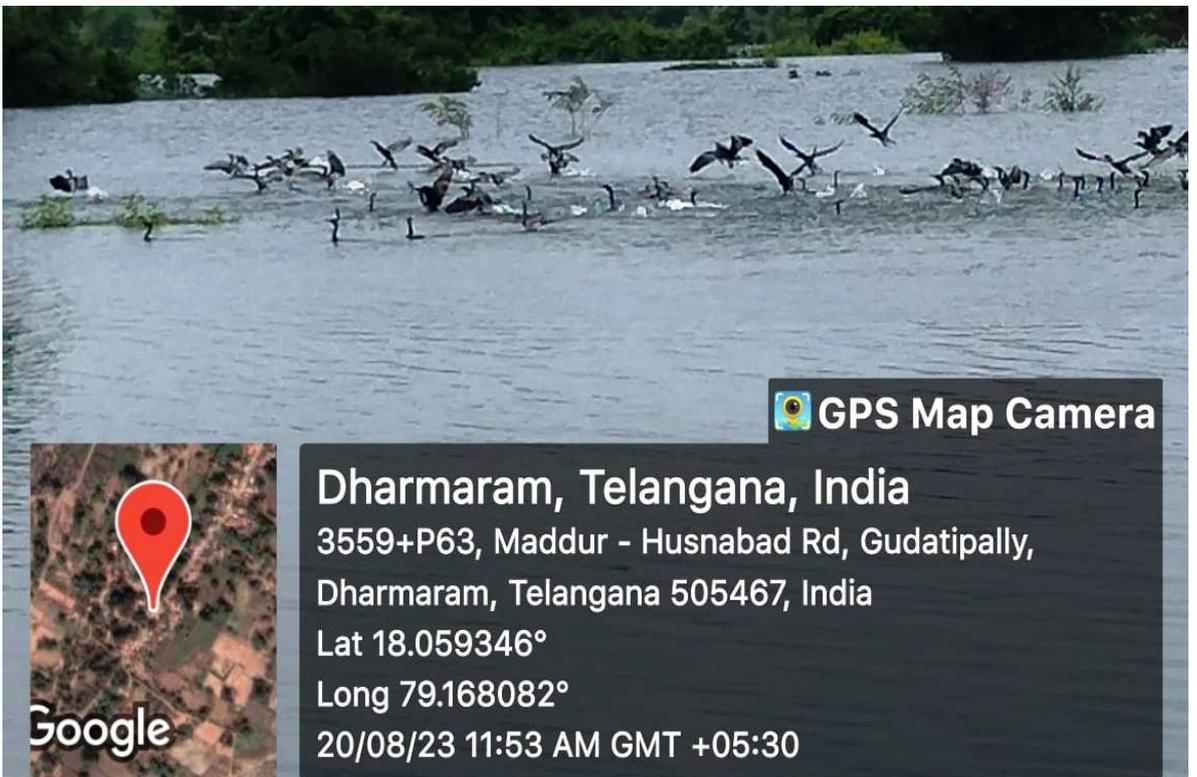
ఉన్నతాధికారుల ఆదేశాల బుధవారం సాయంత్రం నిలిపివేశారు. ఆరు రోజుల పాటు నిరంతరంగా కొనసాగిన క్రమంలో సుమారుగా 0.5టీఎంసీ నీరు

ప్రాజెక్టులో చేరినట్లు అధికారులు అంచనా వేశారు. 10రోజుల నిరంతరంగా నీటిని ఎత్తిపోయడంతో గౌరవెల్లికి జలకళ వచ్చింది. ప్రస్తుతం గోదావరి జలాలతో కళకళలాడుతోంది. అయితే నీరంతా ఎక్కువశాతం కుడి కాలువ వైపే ఉంది. ఎత్తుగా ఉన్న ప్రాంతంలో మట్టిని తవ్వి ఉంటే బాగుండే దన్ను అభిప్రాయం వ్యక్తం అవుతోంది.

The above news report states that Godavari river water was pumped for about 10 days and there after pumping was stopped. Due to pumping and storing of about 0.50 TMC of water in the reservoir, it is looking beautiful.





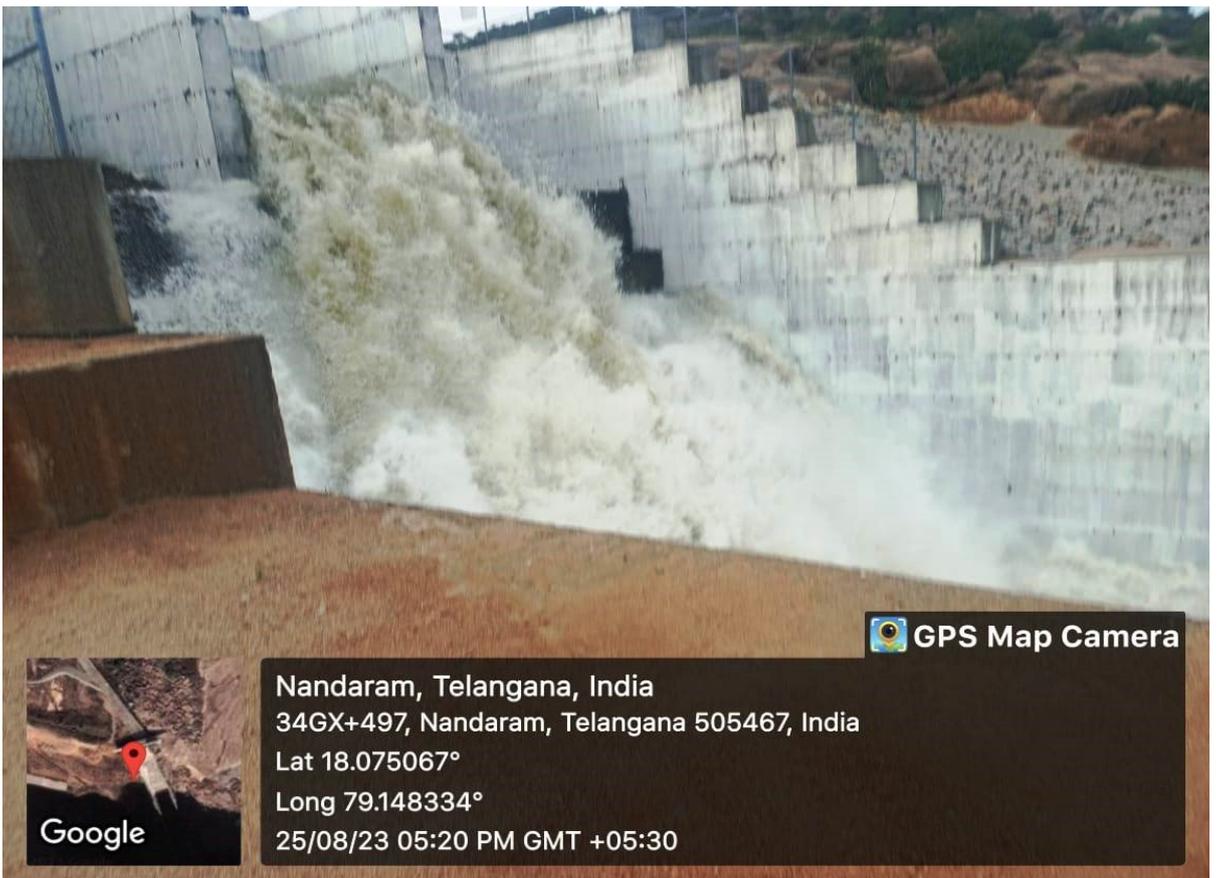




'గౌరవెల్లి' ఎత్తిపోతలు ప్రారంభం

మహస్వాబాద్ గ్రామీణం: గుడాటిపల్లి వద్ద నిర్మించిన గౌరవెల్లి ప్రాజెక్టు లోకి నీటి ఎత్తిపోతలు మళ్లీ మొదలయ్యాయి. రేగౌండలోని తోటపల్లి ఎత్తిపోతల పథకం(పంపుహౌజ్) నుంచి శుక్రవారం నీటిని ఎత్తిపోసే కార్యక్రమాన్ని ప్రారంభించారు. మూడు మోటార్లలో రెండోది ఆన్ చేశారు. జూన్ 29న నీటిని నింపే కార్యక్రమాన్ని ఎమ్మెల్యే సతీశ్ కుమార్ ప్రారంభించారు. నాలుగు రోజుల తర్వాత ఆపేశారు. గత నెలలో సాగునీటి ప్రణాళికను ప్రభుత్వం ఖరారు చేసింది. ఈ నేపథ్యంలో మళ్లీ నీటిని నింపుతున్నారు. ప్రాజెక్టు, పంపుహౌజ్ వద్దకు సాధారణ ప్రజలను అనుమతించడం లేదు.





నిలిచిన 'గౌరవెల్లి' నీటి ఎత్తిపోతలు

అక్కన్నపేట(హుస్సాబాద్ గ్రామీణం), న్యూస్ టుడే: అక్కన్నపేట మండలం గుడాటిపల్లి వద్ద నిర్మించిన గౌరవెల్లి ప్రాజెక్టులోకి గోదావరి జలాల ఎత్తిపోతలు నిలిచిపోయాయి. రేగొండ వద్ద నిర్మించిన తోటపల్లి ఎత్తిపోతల పథకం(పంప్ హౌజ్) నుంచి నీటిని ప్రాజెక్టులోకి ఎత్తిపోస్తున్నారు. ఈ నెల 18వ తేదీ నుంచి ప్రాజెక్టులోకి నీటి ఎత్తిపోతలు ప్రారంభించారు. వరుసగా 6 రోజుల పాటు నడిపించారు. తర్వాత ఎత్తిపోతలు నిలిపివేయాలని ప్రభుత్వం నుంచి ఆదేశాలు రావడంతో ఈ నెల 23న మోటారు నిలిపివేశారు. ప్రాజెక్టులో ప్రస్తుతం సుమారు 0.60 టీఎంసీల వరకు నీరు నిల్వ ఉంది.

3. That the above news report published in Eenadu newspaper dated 24.8.2023 indicates that the pumps of the project were kept switched on from 18.8.2023 to 23.8.2023 for about six days. There after the pumps were stopped based on the directions of Government. The total water stored in the reservoir is 0.60 TMC. This clearly shows that the Project proponent has completely violated the directions passed by this Hon'ble Tribunal in the main Judgment in O.A.No. 181 of 2021 and the recent orders passed in 2023 MA and in the fresh Original Application.

4. It the above facts and circumstances, the Hon'ble Tribunal may pass appropriate order in the interest of justice.

B. Yella Reddy
Applicant No.2

K. Sravan

THROUGH

**SRAVAN KUMAR, K.M.MEENAL
MEDHA SINGH, P SANTHOSH KUMAR
AKSHAY MANN
COUNSEL FOR THE APPLICANT
104, 1st Floor, 14, School Lane
Bengali Market, New Delhi- 110001
Mobile: 9811237009
Email: advsravan@gmail.com**

PLACE: Chennai

DATE: 27.08.2023

14



sravan kumar <advsravan@gmail.com>

Memo in MA No. 4 of 2023

1 message

sravan kumar <advsravan@gmail.com>

Sun, Aug 27, 2023 at 6:31 PM

To: taaurs@gmail.com, [yasmeen ali <hyasmeenali@gmail.com>](mailto:yasmeen.ali@hyasmeenali@gmail.com), "sai@girisai.com" <sai@girisai.com>, thamizh@girisai.com

Cc: "Judicial Section, NGTSZ" <judicial-ngtsz@gov.in>

Sir and madam

Kindly find the attached Memo filed in the above case. This case is listed on 28.8.2023.

With regards

Sravan Kumar
Advocate for the Applicants
9811237009

 **Baddam Memo.pdf**
4277K